

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 18

C.P. (IB)/1166(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

SKS INFRABUILD PRIVATE LIMITED

V/s

TRANSCON SKYCITY PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

First Call – The Counsel for the Petitioner had sought Passover in the matter, contending that the arguing Counsel is not available.

Second Call – Again it is submitted that the arguing Counsel is pre-occupied in another Court. List this matter on Board on **08.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh